

**Court-II**  
**In the Appellate Tribunal for Electricity, New Delhi**  
*(Appellate Jurisdiction)*

**Appeal No.193 of 2015**

**Dated : 30<sup>th</sup> May, 2016**

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER**  
**HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

**In the Matter of:**

**KKK Hydro Power Ltd. ... Appellant(s)**  
**Versus**  
**Himachal Pradesh State Electricity Board & Ors. ..Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta, Mr. Abhishek  
Upadhyay and Mr. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan,  
Mr. Sandeep Rajpurohit and  
Ms. Neha Garg for R.1  
Ms Shikha Ohri for R.4

**ORDER**

In this appeal, the arguments are yet to commence. Post this appeal for arguments, at the request of learned counsel for the respondent, on **24<sup>th</sup> August, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

sh/kt